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Title : Reported death sentence awarded to Shri Sarabjeet Singh, an Indian in Pakistan.

DR. RATTAN SINGH AJNALA (TARAN TARAN): Mr. Speaker, Sir, I am thankful to you that you have allowed me to speak on this very important topic.

Sir, this matter relates to my constituency and the boy who has been sentenced is Sarabjeet Singh but in Pakistan he is being punished as Manjeet Singh. This is an important issue and is a setback for people residing in border areas. The people of border areas are second to none whenever the need arises and they always come forward to help the country.

So, I appeal to the Foreign Minister to talk to Pakistan and find a solution to this problem.

SHRI SUKHDEV SINGH DHINDSA (SANGRUR): Sir, please allow me to speak for a second. ...(*Interruptions*)

MR. SPEAKER: Your name also will be recorded.

...(*Interruptions*)

MR. SPEAKER: This is not the way. I am not going to permit you. Your name will be recorded.

Shri Santosh Gangwar and Shri Sukhdev Singh Dhindsa will also be associated with this matter.

Shri Dhinda, I have allowed, going out of the way, the hon. Member of your Party to speak because of the importance of the matter.

...(*Interruptions*)

SHRI SANTOSH GANGWAR : Sir, you please direct the Government to take steps. ...(*Interruptions*)

MR. SPEAKER: I am saying that it is an important matter.

...(*Interruptions*)

SHRIMATI TEJASWINI SEERAMESH (KANAKPURA) Sir, I also associate with this. ...(*Interruptions*)

MR. SPEAKER: I think, the entire House associates with this matter.

...(*Interruptions*)

SHRI SUKHDEV SINGH DHINDSA : Sir, the Rajya Sabha has passed a Resolution on this. ...(*Interruptions*)

MR. SPEAKER: Maybe. It is not relevant here. I am saying that certainly everybody in this House associates with this.

SHRI SUKHDEV SINGH DHINDSA : Sir, I request the Government to have a talk with the Pakistan Government immediately on this. ...(*Interruptions*)

MR. SPEAKER: I am sure that the Government is looking into the sentiments of the entire House and they will take appropriate action.

Now, Shri Basu Deb Acharia. You can only raise one matter, that is, on the reservation issue.